

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:655

ANSWERED ON:12.07.2004

SHARE OF RAJASTHAN FROM FLOOD WATER OF GANGA

Singh Shri Dushyant

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Rajasthan has claimed its share in flood water of Ganga being diverted to the arid areas; and

(b) if so, the steps taken by the Union Government to consider the demand of Rajasthan Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) Rajasthan submitted a proposal in 1984 requesting for diverting 1133 cumec of Ganga water ex-Hardwar and 566 cumec of Ganga water ex-Bijnor for 100 days during Monsoon. The study conducted by Central Water Commission (CWC) to explore the possibilities to divert flood waters of Ganga for use in Rajasthan revealed that sufficient water is not available in Ganga near these two places for more than 20-30 days in a year for diversion to Rajasthan. This was conveyed to Government of Rajasthan by CWC. In 2002, the Government of Rajasthan requested National Water Development Agency (NWDA) to examine the possibilities of

(i) augmenting surplus water in Sarda river by diverting surplus waters of Gandak and Ghagra rivers of Ganga basin and

(ii) supplying 45,800 Mm³ (about 37 MAF) of water from Bhimgoda Dam in Yamuna-Rajasthan link for Rajasthan. It has been found by the NWDA that the augmentation of water as requested by Government of Rajasthan is not possible.